Name of the Corporate Debtor: GALADA POWER AND TELECOMMUNICATION LTD; Date of Commencement of CIRP: 20-09-2019; List of Creditors as on: 19-12-2020

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors							0		NA
2	Unsecured financial creditors belonging to any class of creditors							0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	21550212520	4	21072796359	99.72		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)							0		NA
5	Operational creditors (Workmen)	29	1849617	29	1825788	0.01		0		Annexure 5
6	Operational creditors (Employees)	21	10382949	21	10358963	0.05		0		Annexure 6
7	Operational creditors (Government Dues)	1	34501707	1	34501707	0.16		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	31	14287337	30	12430005	0.06		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)							0		NA
Total		86	21611234130	85	21131912822	100.00		479321308		